

योगाश्रम को अनुदान देना बन्द कर दिया था क्योंकि उसके हिसाब किताब में कुछ अनियमितता पाई गई थी ;

(ख) क्या यह भी सच है कि इस आश्रम को पुनः गत वर्ष 31 हजार रुपये का अनुदान दिया गया था ;

(ग) यदि हाँ, तो इसके क्या कारण थे ;

(घ) क्या इस आश्रम को इस वर्ष भी अनुदान देने का विचार है; और

(ङ) यदि हाँ तो उपरोक्त आश्रम को अनुदान दिने जाने से जनता को कैसे लाभ पहुंचता है ?

शिक्षा मंत्रालय में राज्य मंत्री (जी. भागवत शा. घाबाब) : (क) जी हाँ ।

(ख) जी हाँ ।

(ग) योगाश्रम द्वारा अपने न्यासवारी (ट्रस्टी) बोर्ड के पुनर्गठन और अपने हिसाब किताब खादि को ठीक ठीक रखने से सम्बन्धित सरकार की कुछ शर्तें मान लेने पर ही, अनुदान फिर से चालू किया गया था ।

(घ) जी हाँ ।

(ङ) आश्रम द्वारा चलाए जा रहे केन्द्रों में योगाभ्यास की व्यवस्था से जनता को लाभ पहुंचता है ।

Looting of a Bazar by Nagas in Thoubal Sub-Division (Manipur)

2466. Shri Hem Barua:

Shri Nath Pal;

Shri Surendranath Dwivedy;

Shri Samar Guha;

Shri Kameshwar Singh;

Shri A. Sreedharan;

Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that armed Naga hostiles recently looted a bazar

in the Thoubal Sub-Division of Manipur as also hostile activities were launched in places like Morch and Yariपोth; and

(b) if so, the details of these incidents and the measures adopted to ensure security to people in Manipur?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Fifteen armed miscreants, believed to be Naga hostiles looted four shops at Waikhong bazar in Thoubal Sub-Division. Property including cash worth Rs. 4,000 was reported to have been looted. A case was registered in this regard. Patrolling by Manipur Rifles has since been arranged in the area to prevent recurrence of such incidents.

No incidents by Naga hostiles have been reported from Morch and Yariपोth.

Help to Political Sufferers in Goa, Daman and Diu

2470. Shri Shinkre: Will the Minister of Home Affairs be pleased to state:

(a) the total number of applications received from political sufferers for the allotment of land and monetary help, respectively in Goa, Daman and Diu upto March, 1967;

(b) the number of applicants sanctioned land and respective area;

(c) the number of applicants sanctioned monetary help and the total amount spent upto March, 1967; and

(d) whether Government propose to allot more funds to the local Administration to minimise the plight of the political sufferers effectively?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) 6 for allotment of land and 3035 for monetary help;

(b) Nil.

(c) Rs. 6,81,580 has been sanctioned as grant-in-aid to 506 applicants.